

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-216

Appeal No. - 383/252/ND/2020

IN THE MATTER OF:

Nogle Technologies Pvt Ltd

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 24.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Varun Jain

For the Respondent

: Ms. Sweety Kumar Khattar, Ld. ARoC, Mr. Ankit Singh appeared on behalf of IT Department

ORDER

Mr. Varun Jain for the appellant, Mr. Ankit Singh for IT Department and Ms. Sweety Kumar Khattar, Ld. ARoC have appeared.

In course of hearing, Ld. Counsel for the IT Dept submitted that for the Assessment Years 2013-14 and 2014-15, there are certain dues for which a proceeding is pending. We have heard the Ld. Counsels for the parties. **Reserved for orders.**

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)